

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 33  
TO BE ANSWERED ON 21<sup>ST</sup> JUNE, 2019**

**MULTI-DRUG-RESISTANT TB**

**33. DR. UMESH G. JADHAV:  
SHRI FEROZE VARUN GANDHI:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether as per the World Health Organization TB report, 2018, India continues to have the maximum TB cases in the world and accounts for nearly 27 per cent of the 10 million new patients in the world;
- (b) if so, the reaction of the Government thereto;
- (c) whether the number of patients suffering from Multi-Drug-Resistant TB in the country are among the highest in the world;
- (d) if so, the details thereof indicating the number of patients who have been cured and died during the last three years, State/ UT-wise; and
- (e) the further steps taken/being taken by the Government to combat antibiotic resistance (ABR) as a phenomenon and prevent new cases of TB from emerging?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): The estimated incidence of Tuberculosis in India as per the Global TB report 2018 is 204 per lakh population for the year 2017. India accounts for 27.4 lakh estimated new TB cases annually, which is the highest in terms of absolute numbers. However, in terms of incidence of Tuberculosis per lakh population, India ranks 35th in the world.

(b): The Ministry has developed the National Strategic Plan (NSP) for Tuberculosis (2017-2025) with the goal of ending TB by 2025.

The details are indicated in reply to part (e).

(c): As per Global TB report (2018), the estimated Multi Drug Resistant/ Rifampicin Resistant (MDR/ RR) TB patient was 5,58,000 globally and 1,35,000 in India, highest in the world in terms of number of cases. India stands at 22<sup>nd</sup> among 30 high burden countries for MDR RR TB (Global TB report 2018) in terms of estimated number of cases per lakh population.

(d): The number of patients cured of TB in the last three years State/ UT-wise is enclosed as Annexure 1. The number of deaths reported due to TB State/ UT-wise in the last three years is enclosed as Annexure 2.

(e): The Ministry of Health and Family Welfare has taken various regulatory measures to curb the misuse of antibiotics. Details are as under-

- Antibiotics are included in Schedule H and H1 of the Drugs and Cosmetics Rules, 1945 and are required to be sold by retail only under the prescription of a Registered Medical Practitioner. Further in order to regulate the human consumption of antibiotics to restrict the over the counter availability of certain antibiotics, the Drug & Cosmetics Rules, 1945 have since been amended vide Gazette Notification No GSR 588 (E) dated 30.08.2013 incorporating a new, namely, Schedule H1 under the Drugs & Cosmetics Rules containing 47 drugs which include antibiotic drugs, Anti TB drugs and certain habit-forming drugs. The drugs falling under Schedule H1 are required to be sold in the country with the following conditions:
  - The supply of a drug specified in Schedule H1 shall be recorded in a separate register at the time of the supply giving the name and address of the prescriber, the name of the patient, the name of the drug and the quantity supplied and such records shall be maintained for three years and be open for inspection.
  - The drug specified in Schedule H1 shall be labelled with the symbol Rx which shall be in red and conspicuously displayed on the left top corner of the label, and shall also be labelled with the following words in a box with a red border: “SCHEDULE H1 DRUG-WARNING:  
-It is dangerous to take this preparation except in accordance with the medical advice.  
-Not to be sold by retail without the prescription of a Registered Medical Practitioner.”
- The Drugs and Cosmetics Rules were amended by the Ministry of Health and Family Welfare vide Gazette notification G.S.R. 28(E) dated 17.01.2012, to make a provision that the container of a medicine for treatment of food producing animals shall be labelled with the withdrawal period of the drug for the species on which it is intended to be used.
- The Department of Animal Husbandry, Dairying and Fisheries has issued a circular to all Directors/Commissioners (Animal Husbandry) of all state and UTs vide their letter no. 102-74/2014-Trade Dated on 03.06.2014 and directed for the judicious use of antibiotics and hormones for the treatment of ailing food producing animals and at the same time use of antibiotics and hormones in animal feed should also be stopped. Subsequently DCG (I) has also issued an advisory to all States/UTs on 12.09.2014 that use of Antibiotics and Hormones in animal feed should also be stopped.

The Ministry has developed the National Strategic Plan (NSP) for Tuberculosis (2017-2025) with the goal of ending TB by 2025.

The key focus areas are:

- Early diagnosis of all the TB patients, prompt treatment with quality assured drugs and treatment regimens along with suitable patient support systems to promote adherence.
- Engaging with the patients seeking care in the private sector.
- Prevention strategies including active case finding and contact tracing in high risk / vulnerable population
- Airborne infection control.
- Multi-sectoral response for addressing social determinants.

Annexure 1

| State                     | Number of TB patients Cured |          |          |
|---------------------------|-----------------------------|----------|----------|
|                           | 2016                        | 2017     | 2018     |
| Andaman & Nicobar Islands | 147                         | 179      | 178      |
| Andhra Pradesh            | 32178                       | 49892    | 33354    |
| Arunachal Pradesh         | 901                         | 648      | 837      |
| Assam                     | 14593                       | 12095    | 11434    |
| Bihar                     | 28841                       | 21189    | 19096    |
| Chandigarh                | 1156                        | 1185     | 1163     |
| Chhattisgarh              | 12349                       | 11881    | 13044    |
| Dadra & Nagar Haveli      | 234                         | 210      | 279      |
| Daman & Diu               | 102                         | 123      | 104      |
| Delhi                     | 17157                       | 16543    | 14105    |
| Goa                       | 614                         | 601      | 506      |
| Gujarat                   | 45238                       | 47022    | 43251    |
| Haryana                   | 17945                       | 14464    | 16573    |
| Himachal Pradesh          | 6142                        | 5806     | 6059     |
| Jammu & Kashmir           | 4027                        | 3478     | 2709     |
| Jharkhand                 | 16190                       | 15872    | 14226    |
| Karnataka                 | 26600                       | 25648    | 29307    |
| Kerala                    | 10433                       | 8982     | 9384     |
| Lakshwadeep               | 22                          | 10       | 29       |
| Madhya Pradesh            | 43302                       | 41750    | 43341    |
| Maharashtra               | 48956                       | 42415    | 43414    |
| Manipur                   | 696                         | 603      | 585      |
| Meghalaya                 | 1673                        | 1198     | 848      |
| Mizoram                   | 589                         | 457      | 384      |
| Nagaland                  | 1068                        | 844      | 778      |
| Odisha                    | 20069                       | 16278    | 20961    |
| Puducherry                | 657                         | 672      | 745      |
| Punjab                    | 15782                       | 14654    | 14726    |
| Rajasthan                 | 39989                       | 39613    | 37646    |
| Sikkim                    | 475                         | 381      | 294      |
| Tamil Nadu                | 34404                       | 33188    | 40293    |
| Telangana                 | 18779                       | 20264    | 19692    |
| Tripura                   | 1362                        | 983      | 864      |
| Uttar Pradesh             | 112973                      | 81622    | 76760    |
| Uttarakhand               | 5852                        | 4761     | 4659     |
| West Bengal               | 43272                       | 40626    | 41089    |
| India                     | 6,24,767                    | 5,55,904 | 5,62,717 |

Statewise deaths reported due to TB in India

| State                | 2014         | 2015         | 2016         |
|----------------------|--------------|--------------|--------------|
| Andaman & Nicobar    | 38           | 17           | 21           |
| Andhra Pradesh       | 3089         | 2764         | 4537         |
| Arunachal Pradesh    | 68           | 74           | 39           |
| Assam                | 1759         | 1785         | 1588         |
| Bihar                | 1914         | 1800         | 1415         |
| Chandigarh           | 48           | 65           | 68           |
| Chhattisgarh         | 1350         | 1436         | 1596         |
| Dadar & Nagar Haveli | 18           | 18           | 15           |
| Daman & Diu          | 9            | 14           | 14           |
| Delhi                | 1281         | 1296         | 1370         |
| Goa                  | 52           | 45           | 49           |
| Gujarat              | 4312         | 4657         | 5087         |
| Haryana              | 1709         | 1700         | 1543         |
| Himachal Pradesh     | 537          | 539          | 547          |
| Jammu & Kashmir      | 292          | 316          | 342          |
| Jharkhand            | 1465         | 1192         | 994          |
| Karnataka            | 4348         | 4192         | 3958         |
| Kerala               | 1084         | 953          | 961          |
| Lakshadweep          | 2            | 1            | 1            |
| Madhya Pradesh       | 3574         | 3761         | 3816         |
| Maharashtra          | 7629         | 6904         | 6121         |
| Manipur              | 75           | 77           | 54           |
| Meghalaya            | 190          | 214          | 164          |
| Mizoram              | 87           | 93           | 56           |
| Nagaland             | 77           | 44           | 49           |
| Orissa               | 2451         | 2380         | 2162         |
| Pondicherry          | 64           | 55           | 63           |
| Punjab               | 1989         | 1786         | 1799         |
| Rajasthan            | 3428         | 3667         | 3877         |
| Sikkim               | 222          | 38           | 44           |
| Tamil Nadu           | 4095         | 4205         | 4118         |
| Telangana            | 2050         | 1926         | 0            |
| Tripura              | 141          | 162          | 113          |
| Uttar Pradesh        | 8736         | 10233        | 8256         |
| Uttarakhand          | 537          | 512          | 443          |
| West Bengal          | 4506         | 4376         | 4448         |
| <b>TOTAL</b>         | <b>63226</b> | <b>63297</b> | <b>59728</b> |